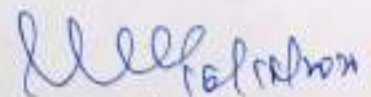


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 17.12.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>AMENDMENT</u></b></p> <p>1) A.S.154/2019</p> <p style="text-align: center;"><b><u>CALL ON</u></b></p> <p>2) A.P.60/2020</p> <p style="text-align: center;"><b><u>OBJECTION</u></b></p> <p>3) R.A.57/2015 4) R.A.139/2020 5) Misc.58/2020</p>	<p style="text-align: center;"><b><u>EVIDNCE</u></b></p> <p>1) S.C.39/2019 2) S.C.80/2019 3) S.C.161/2019 4) S.C.188/2019 5) S.C.192/2019 6) S.C.255/2019 7) S.C.287/2019 8) S.C.316/2019 9) S.C.19/2020</p> <p style="text-align: center;"><b><u>FURTHER EVIDNCE</u></b></p> <p>10)S.C.250/2019</p> <p style="text-align: center;"><b><u>CHARGE</u></b></p> <p>11)S.C.78/2019 12)S.C.196/2019 13)S.C.356/2019 14)S.C.25/2020 15)S.C.48/2020</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>1) M.A.100/2020</p> <p style="text-align: center;"><b><u>HEARING</u></b></p> <p>2) R.A.162/2015</p> <p style="text-align: center;"><b><u>FURTHER ARGUMENTS</u></b></p> <p>3) R.A.95/2020 4) R.A.29/2016</p> <p style="text-align: center;"><b><u>TO HEAR FURTHER</u></b></p> <p>5) R.A.174/2020</p>	<p style="text-align: center;"><b><u>NBW TO ACCUSED</u></b></p> <p>1) S.C.111/2012 2) S.C.162/2014 3) S.C.187/2014 4) S.C.314/2019 5) S.C.37/2020</p> <p style="text-align: center;"><b><u>313 STATEMENT</u></b></p> <p>6) S.C.43/2018</p> <p style="text-align: center;"><b><u>TO HEAR</u></b></p> <p>7) S.C.138/2018</p> <p style="text-align: center;"><b><u>CALL ON</u></b></p> <p>8) CrI.Misc.1132/2016 9) S.C.270/2019 10) S.C.336/2019</p> <p style="text-align: center;"><b><u>HEARING</u></b></p> <p>11)CrI.Misc.1605/2020</p> <p style="text-align: center;"><b><u>OBJECTION</u></b></p> <p>12)CrI.Misc.1667/2020 13)CrI.Misc.1669/2020 14)CrI.Misc.1671/2020 15)CrI.Misc.1672/2020</p>



Pri.District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other cases listed on 17.12.2020 are posted to 08.01.2021.  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and  
18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE

Cause List Dated 17-12-2020

MORNING SESSION

Hearing:

1. Ref.31/2016
2. Ref.33/2016
3. R.A.194/2016
4. S.C.147/2017

ARGUMENTS:

1. R.A.456/2012
2. R.A.112/2020
3. R.A.152/2015
4. R.A.18/2016
5. CrI.Misc.1289/2020

EVIDENCE

1. I.D.8/2015
2. I.D.9/2016
3. I.D.10/2016
4. I.D.11/2016
5. I.D.12/2016
6. I.D.13/2016
7. REF.9/2017
8. REF.38/2018
9. LAC.7/2018
10. SC.140/2015
11. SC.217/2015
12. SPL.C.142/2015

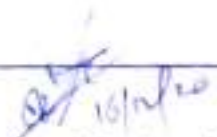
AFTERNOON SESSION

HEARING:

1. REF.35/2018
2. MISC.71/2020

ARGUMENTS:

1. R.A.55/2016
2. R.A.96/2016
3. R.A.112/2016
4. R.A.186/2020
5. R.A.141/2017
6. R.A.290/2012
7. CrI.Misc.1566/2020
8. CrI.Misc.1567/2020

  
I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 &  
27.06.2020 issued by Hon'ble High court of Karnataka.

**Cause List of II Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.**

**Dated: 17-12-2020.**

<b>Morning Session</b>	
<b><u>Criminal</u></b> 1. Spl. C 5/2014 2. Spl. C 198/2016 3. Spl. C 53/2017 4. Spl. C 363/2017 5. Spl. C 419/2017 6. Spl. C 95/2018 7. Spl. C 68/2013 8. Spl. C 183/2014 9. Spl. C 79/2015 10. Spl. C 145/2018 11. Spl. C 256/2018 12. Spl. C 260/2018 13. Spl. C 96/2017 14. Spl. C 69/2016	
<b>Afternoon Session</b>	
<b><u>Criminal</u></b> 1. Spl. C 274/2018 2. Spl. C 357/2018 3. Spl. C 358/2018 4. Spl. C 382/2018 5. Spl. C 465/2018 6. Spl. C 630/2018 7. Spl. C 458/2019 8. Spl. C 402/2019 9. Spl. C 3/2020 10. Spl. C 66/2015 11. Spl. C 137/2015 12. Crl. Misc 1505/2020 13. Crime 171/2020 14. Crl. Misc 1601/2020 15. Crl. Misc 1555/2020	

Date : 16-12-2020.

Place : Bengaluru.

C/c II Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 17-12-2020**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<p align="center"><b><u>CRIMINAL</u></b> <b><u>FOR EVIDENCE.</u></b> 1. SC.196/2013 2. SC.76/2019 3. SC.244/2019 4. SC.296/2019 5. SC.331/2019</p> <p align="center"><b><u>FOR ARGUMENTS</u></b> 6. CRL.A.90/2019</p> <p align="center"><b><u>FOR ORDER</u></b> 7. CRL.MISC.1653/2020 8. CRL.MISC.1655/2020</p> <p align="center"><b><u>FOR JUDGMENT</u></b> 9. SC.49/2017</p> <p align="center"><b><u>FOR CHARGE</u></b> 10. SC.246/2019</p> <p align="center"><b><u>FOR PRODUCTION OF ACCUSED</u></b> 11. SC.74/2020</p> <p align="center"><b><u>NBW TO RESPONDENT</u></b> 12. CRL.MISC.1340/2019 13. CRL.MISC.1341/2019</p> <p align="center"><b><u>CIVIL</u></b> <b><u>FOR EVIDENCE</u></b> 14.M.C.205/2020 15.M.C.151/2020 16.M.C.170/2020 17.M.C.18/2020 18.M.C.173/2020 19.M.C.153/2018 20.M.C.124/2020</p>	<p align="center"><b><u>CIVIL</u></b> <b><u>FOR HEARING</u></b> 1. R.A.260/2020</p> <p align="center"><b><u>FOR STEPS</u></b> 2. M.C.220/2020</p> <p align="center"><b><u>FOR APPEARANCE OF PARTY</u></b> 3. M.C.198/2020 4. M.C.197/2020</p> <p align="center"><b><u>FOR ARGUMENTS</u></b> 5. R.A.100/2018 6. R.A.107/2018 7. R.A.35/2019 8. R.A.72/2019 9. R.A.86/2019</p> <p align="center"><b><u>FOR AWAIT TCR</u></b> 10. R.A.69/2019</p> <p align="center"><b><u>CALL ON</u></b> 11. M.C.80/2020 12. M.C.78/2020</p> <p align="center"><b><u>FOR COMPLIANCE</u></b> 13. R.A.283/2020</p> <p align="center"><b><u>FOR AWAIT REPORT</u></b> 14. EX.154/2018</p> <p align="center"><b><u>FOR CORSS OF P.W.</u></b> 15. MC.104/2020</p> <p align="center"><b><u>FOR OBJECTION</u></b> 16. M.C.114/2020 17. M.C.126/2020 18. M.C.79/2020</p> <p align="center"><b><u>FOR ENQUIRY AN I.A.</u></b> 19. M.C.268/2020</p> <p align="center"><b><u>CRIMINAL</u></b> <b><u>NOTICE</u></b> 20. SC.225/2019</p>

  
 VI Additional District & Sessions Judge,  
 Bengaluru Rural District,  
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020, 27-06-2020, 24-07-2020, 27-08-2020 and 18-09-2020, issued by Hon'ble High Court of Karnataka

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 17/12/2020**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><b><u>Arguments:</u></b>            1) M.A. 3/2017            2) M.A. 41/2017            3) M.A. 44/2017            4) R.A. 149/2017            5) R.A. 170/2017            6) R.A. 171/2019</p> <p><b><u>Cross Examination of R.W.:</u></b>            1) Misc 36/2017</p> <p><b><u>Evidence:</u></b>            1) M.C. 243/2020            2) M.C. 69/2020            3) M.C. 85/2020            4) SC 102/2013            5) SC 243/2014            6) SC 245/2014            7) SC 124/2015            8) SC 150/2015            9) SC 68/2016</p> <p><b><u>To hear:</u></b>            1) P and SC 1/2015            2) R.A. 52/2017            3) M.A. 10/2019            4) M.A. 36/2019</p>	<p><b><u>Further Arguments:</u></b>            1) R.A. 47/2016</p> <p><b><u>Steps:</u></b>            1) M.A. 71/2017            2) R.A. 160/2017            3) M.C. 57/2020            4) R.A. 22/2019            5) M.C. 97/2020            6) R.A. 112/2019            7) R.A. 175/2019</p> <p><b><u>Await Report:</u></b>            1) EX 42/2018            2) M.C. 162/2020</p> <p><b><u>Await Notice:</u></b>            1) SC 179/2016</p> <p><b><u>Objection:</u></b>            1) R.A. 64/2017</p> <p><b><u>HBC:</u></b>            1) SC 111/2020            2) SC 145/2020</p> <p><b><u>To hear:</u></b>            1) SC 70/2016            2) Crl.Misc. 1666/2020            3) Misc 72/2018</p> <p><b><u>Order:</u></b>            1) R.A. 266/2012            2) SC 267/2011</p>

	<b>Judgement:</b> 1) R.A. 78/2015
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*[Handwritten Signature]*  
16/12

7<sup>th</sup> Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP  
dated:18/09/2020 issued by Hon'ble High Court of  
Karnataka.

**PRL. DISTRICT AND SESSION JUDGE**  
**In the Court of YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Dated 17-12-2020**

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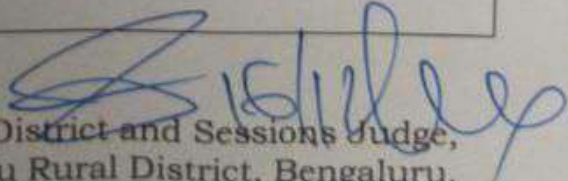
<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>STEPS</u></b>			
1) P and SC	45/2019		MOHAN. S.
2) R.A.	51/2020		VARNAKARA REDDY K.B.
<b><u>SUMMONS</u></b>			
3) Misc	22/2020		B. I. KHAN
<b><u>NOTICE</u></b>			
4) R.A.	96/2019		A. LOURDU MARIYAPPA
5) M.C.	50/2020		Kapil Dixit
6) R.A.	100/2019		V. MANJUNATH
7) M.A.	25/2019		B. VIJAY SHETTY
8) R.A.	110/2019		H T
9) R.A.	134/2019		B. N. NANJAPPA
<b><u>Evidence</u></b>			
10) M.C.	196/2020		V Janardhan
<b><u>ARGUMENTS.</u></b>			
11) R.A.	71/2018		V. VISHWANATH
<b><u>ORDER</u></b>			
12) R.A.	216/2020		N. SAVANUR
<b><u>JUDGEMENT</u></b>			
13) R.A.	152/2016		JAYAPRAKASH
<b><u>Evidence</u></b>			
1) SC	144/2017	SS TO WITNESSES	
2) SC	50/2018	SS TO WITNESSES	
3) SC	244/2018	SS TO WITNESSES	A
4) SC	258/2018	SS TO WITNESSES	A
5) SC	281/2018	SS TO WITNESSES	A
6) SC	297/2018	SS TO WITNESSES	A
7) SC	104/2020	SS TO WITNESSES	A

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**Cause List of IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.  
Dated: 17-12-2020.**

<b>Morning Session</b>	
<b>Criminal</b>	<b>Civil</b>
1. SC 334/2019	
2. SC 103/2018	
3. SC 60/2019	
4. SC 33/2018	
5. SC 195/2018	
6. Spl.C 21/2013	
7. Spl.C 92/2015	
8. Spl.C 7/2019	
9. Spl.C 6/2013	
10. Crl.R.P. 16/2020	
11. Crl.A. 5/2019	
12. Crl.A. 7/2019	
13. Crl.A. 8/2019	
14. Crl.A. 32/2019	
15. Crl.A. 62/2019	
16. Crl.A. 133/2018	
17. Crl.A. 38/2016	
18. SC 365/2019	
19. SC 368/2019	
20. SC 333/2018	
<b>Afternoon Session</b>	
<b>Civil</b>	<b>Criminal</b>
1. EX 27/2019	18. Crl.Misc. 1663/2020
2. EX 33/2019	19. Crl.Misc. 1654/2020
3. Misc. 43/2019	
4. G & WC 6/2020	
5. Misc. 20/2019	
6. Misc. 164/2014	
7. R.A. 141/2020	
8. R.A. 197/2016	
9. R.A. 164/2018	
10. R.A. 182/2019	
11. R.A. 180/2020	
12. R.A. 68/2018	
13. R.A. 67/2019	
14. R.A. 84/2019	
15. Misc. 112/2019	
16. R.A. 8/2004	
17. R.A. 136/2020	

Date : 16-12-2020.  
Place : Bengaluru.

  
IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.